

IN THE HIGH COURT OF JHARKHAND AT RANCHI

B. A. No. 4506 of 2020

Jaya Devi ... Petitioner
Versus
The State of Jharkhand through A.C.B. ... Opposite Party

Coram: HON'BLE MR. JUSTICE ANIL KUMAR CHOUDHARY

For the Petitioner : Mr. A. K. Kashyap, Sr. Adv.
For the ACB : Mr. T. N. Verma, Adv.

02 / 24.07.2020 Heard the parties through video conferencing.

The petitioner has been made accused in connection with Dhanbad (ACB) P.S. case no. 02 of 2020 (Special Vigilance case No. 03 of 2020) instituted under section 7 of Prevention of Corruption (Amendment) Act, 2018.

Learned senior counsel appearing for the petitioner submits that the allegation against the petitioner is false and she has been in custody since 21.05.2020. It is further submitted by learned senior counsel for the petitioner that the petitioner is a widow suffering from various ailments and she undertakes to pay ad-interim victim compensation of Rs. 10,000/- to the complainant without prejudice to her defence, hence, the petitioner be released on regular bail.

Learned counsel for the A.C.B. opposes the prayer for regular bail to the petitioner.

Considering the facts of the case, the above named petitioner is directed to be enlarged on bail on depositing a demand draft of Rs. 10,000/- drawn in favour of complainant and on furnishing bail bond of Rs. 25,000/- (Rupees Twenty Five Thousand) with two sureties of the like amount each to the satisfaction of learned Special Judge, A.C.B., Cyber cases and Electricity Act, Dhanbad in connection with Dhanbad (ACB) P.S. case no. 02 of 2020 (Special Vigilance case No. 03 of 2020).

In case the demand draft is deposited by the petitioner, learned court below is directed to issue notice to the complainant and on proper identification, handover the demand draft to the complainant forthwith.

It is made clear that at the time of the conclusion of the trial, the trial court will be at liberty to pass an appropriate order regarding the amount, if any, paid by the petitioner to the complainant.

(ANIL KUMAR CHOUDHARY, J.)

Smita/-